

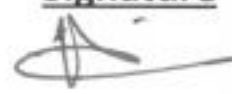
## Allahabad Bench

CP No. (IB) 380/ALD/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2019

NAME OF THE COMPANY: Dr. Seema Saxena V/s M/s Anand Nirog Dham Hospital Pvt Ltd

SECTION OF I &amp; B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Naman	Adv	Petitioner	
2.				

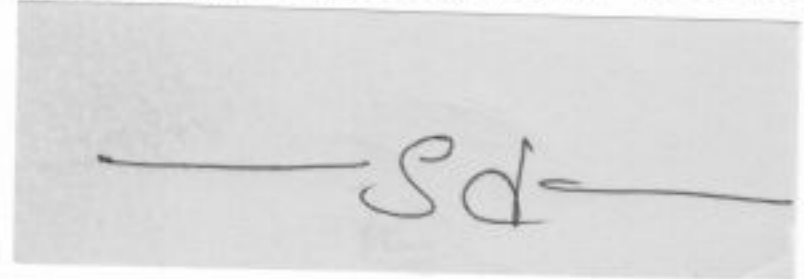
Sh. Namman Rajvanshi, Advocate for the petitioner is present, however, none is present on behalf of respondent.

Ld. Counsel for the petitioner states that the other connected matter is already posted <sup>for</sup> on 20.12.2019, so the present matter may also be listed on 20.12.2019.

As prayed for, put up on 20<sup>th</sup> December, 2019.

Ld. Counsel for the petitioner may inform the learned counsel appearing for the respondent about the order of this Court passed today in writing within 48 hours.

Dated: 04.12.2019



(JUSTICE RAJESH DAYAL KHARE)  
MEMBER (J)